

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1702/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 23 March, 2021. rd

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/111 dtd. 22.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with his official vehicle, at his own cost, from the evening of 26.03.2021 till the morning of 30.03.2021, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

1704

Memo NO.HC.VII-83/1994/1703/A, dated 23.3.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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